

[Shri M. R. MASANI]

endment) Regulations, 1968, published in Notification No. S.R.O. 4-E in Gazette of India dated the 30th March, 1968.

[Placed in Library. See No. LT-874/68].

- (iii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1968, published in Notification No. S.R.O. 5-E in Gazette of India dated the 19th April, 1968. [Placed in Library. See No. LT-1108/68].

- (2) to lay on the Table a copy of the Navy (Discipline and Miscellaneous Provisions) (Second Amendment) Regulations, 1968, published in Notification No. S.R.O. 8-E in Gazette of India dated the 8th July, 1968, under section 185 of the Navy Act, 1957 (Hindi and English versions) [Placed in Library. See No. LT-1398/68].

WHITE PAPER NO. XIV *re* GOVERNMENTS OF INDIA AND CHINA

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of the White Paper No. XIV containing Notes, Memoranda and Letters exchanged between the Governments of India and China between February, 1967, to April 1968. [Placed in Library. See No. LT-1393/68].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SECOND REPORT

SHRI KHADILKAR (Khed): I present the Thirty-second Report of

the Committee on Private Members' Bills and Resolutions.

12.49 hrs.

PETITION RE INTRODUCTION OF FIRST POINT SALES-TAX IN DELHI

SHRI JYOTIRMOY BASU (Diamond Harbour): I beg to present a petition from Shri Mahabir Parshad Gupta, Delhi, and others regarding the introduction of First Point Sale Tax in Delhi.

12.49½ hrs.

BUSINESS ADVISORY COMMITTEE NINETEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I have to make a statement before placing this motion, because, yesterday, the consensus on the Gold Control Bill was that it should be referred to the Select Committee; it is a Bill replacing the ordinance. Therefore, I wrote a letter to you. Subject to that, I move:

"That this House agrees with the Nineteenth Report of the Business Advisory Committee presented to the House on the 23rd July, 1968."

MR. SPEAKER: Then you will have to increase the time.

DR. RAM SUBHAG SINGH: We will agree to that.

श्री कंबर लाल गुप्त (दिल्ली सदर) :
श्री मंत्री नहोदय ने कहा है कि गोल्ड बिल को सिलेक्ट कमेटी को रेफर नहीं किया जायगा। हम इस बात में उन से सहमत नहीं हैं और हम